

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A.NO.2422/2003

Monday, this the 30th day of September, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman Hon'ble Shri S. K. Naik, Member (A)

Shrimati Runu Ghosh General Manager (Finance) Telecom Commission 1/3 Mall Road, Delhi-54

..Applicant

(By Advocate: Shri Suman Doval)

Versus

- 1. Union of India
  through Secretary
  Ministry of Communication & IT
  Deptt. of Telecommunication
  West Block-I, Wing-2
  R.K.Puram, New Delhi-22
- The Assistant Director General (VT) Ministry of Communication & IT Department of Telecommunication West Block-I, Wing-2 R.K.Puram, New Delhi-22

..Respondents

ORDER (ORAL)

Shri Justice V.S.Aggarwal:

Learned counsel for applicant, without prejudice to his rights, seeks to withdraw the present application.

2. Allowed as prayed. Dismissed as withdrawn.

TOOLX

(S. K. Naik) Member (A)

/sunil/

(V. S. Aggarwal) Chairman